

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 201 OF 2014
AND
IA NOS. 316, 392 of 2014 & 287 OF 2015

Dated: 26th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Reliance Infrastructure Ltd.

.... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

: Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandrkar
Mr. Hasan Murtaza

Counsel for the Respondent(s)

: Mr. Parag P. Tripathi, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. S. Venkatesh
Mr. D.V. Raghuvamsy for R.1

Ms. Poonam Verma
Mr. Abhishek Munot
Mr. Akshat Jain for R.2

ORDER

List the matter for hearing on **07.10.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**